

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 250 OF 2017 &
IA NO. 624 OF 2017**

Dated: 27th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

MIDC Marol Industries Association

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Pandey

Counsel for the Respondent(s) : Mr. Abhishek Munot
Mr. Akshat Jain for R-3

Mr. Harinder Toor
Ms. Kridika Sachdeva
Mr. R. Dubal for R-4

ORDER

List the matter for directions on **15.12.2017.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**